

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

Phone.No. 0191-2547169-(J)
0194-2506262-(S)

NOTIFICATION

Srinagar, the 16th July, 2020

S.O **221** Whereas, on 02-11-2019 Police Sopore established special naka at Shalimar Colony after receiving reliable information about the movement of terrorists in the area and arrested one suspect namely Danish Ahmad Channa S/O Tariq Ahmad Channa R/O Stadium Colony Arampora; and

2. Whereas, during his personal search one Chinese pistol, one Magazine, seven rounds of pistol and one Chinese Hand grenade was recovered from his possession; and

3. Whereas, a Case FIR No. 272/2019 U/S 18,19,20,23,38 Unlawful Activities (Prevention) Act 1967, came to be registered in Police Station Sopore and investigation was taken up; and

4. Whereas, during the course of investigation site plan of place of occurrence and seizure memo of the recovered Arms/ Ammunition was prepared. Statement of witnesses acquainted with the facts and circumstances of the case were recorded under the relevant provisions of law; and

5. Whereas, during the investigation it was revealed that the accused Danish Channa alongwith other active terrorists of LeT outfit namely. Sajad Ahmad Mir @ Haider S/O Gh. Qadir Mir R/O Brath Kalan, (2) Naseer-ud-din Lone S/O Gh. Mohammad Lone R/O Gund Brath and Aasif Aziz Reshi S/O Ab. Aziz Reshi R/O Gund Chabotra Handwara had erected a hideout in the orchard, located in the outskirts of village Seeloo; and

6. Whereas, during further investigation it was established that the hideout was erected in the land of Mushtaq Ahmad Bhat S/O Sonaullah Bhat R/O Seeloo Sopore and during search incriminating material was recovered from the said hideout;and

7. Whereas, during further course of investigation the accused (land owner) Mushtaq Ahmd Bhat was arrested and it was found that he was a Pak trained Ex-terrorist of JKLF outfit; and

8. Whereas, on the basis of investigation, the investigating officer has established prima facie case against the below mentioned accused persons for commission of offences punishable under Unlawful Activities (Prevention) Act, 1967 as shown against each:-

S.No	Name of the accused	Offence
1	Danish Ahmad Channa S/O Tariq Ahmad Channa R/O Stadium Colony	20,23 ULA (P) Act
2	Mushtaq Ahmad Bhat S/O Sonaullah Bhat R/O Seeloo Sopore	18,19,38 ULA (P) Act

3	Sajad Ahmad Mir @ Haider S/O Gh. Qadir Mir R/O Brath Kallan (Active Terrorist)	20 ULA (P) Act
4	Naser-U-Din Lone S/O Gh. Mohammad Lone R/O Gund Brath Sopore (Active Terrorist)	
5	Aasif Aziz Reshi S/O Ab. Aziz Reshi R/O Gund Chabotra Handwara (Active Terrorist)	

9. Whereas, accused Sajad Ahmad Mir, (2) Naser-U-Din Lone and Aasif Aziz Reshi being active terrorists of LeT outfit, proceedings under 512 (now 299) have been initiated against them; and

10. Whereas, the Authority appointed by the Government under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967 has independently examined the case diary file and all the other relevant documents relating to the case and has come to the conclusion that prima facie case is made out against the above accused: and

11. Whereas, after perusing the Case Diary File, the relevant documents and also taking into consideration the views of the Authority appointed under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government is of the view that there is sufficient material and evidence available against the above mentioned accused for their prosecution under the provisions of law.

Now, therefore, in exercise of powers conferred by sub section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government hereby accords sanction for launching prosecution against the above mentioned accused for the commission of offence under section 18,19,20,23,38 of Unlawful Activities (Prevention) Act, 1967 in the case FIR No. 272/2019 of Police Station Sopore.

By order of the Government of Jammu & Kashmir.

Sd/-
Principal Secretary to Government
Home Department.

No:-Home/Pros/24/S/2020

Dated:- 16 -07-2020

Copy to the:-

1. Joint Secretary, J&K Ministry of Home Affairs, GOI
2. Director General of Police, J&K Jammu. The CD file in original is returned herewith,
3. Secretary to Government, Department of Law, Justice & PA (w.7 s.c.)
4. Private Secretary to Principal Secretary to the Government, Home Department.
5. Stock file.

Special Secretary to Government
Home Department.
16/07/20